

report is not due till the 31st October 1961 according to the Resolution setting up the Committee.

(b) Does not arise.

### Simplification of Procedure in Courts

\*975. **Shri Ram Krishan Gupta:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1044 on the 23rd March, 1961 and state:

(a) whether the reconstituted Law Commission has considered the question of simplifying the procedure in courts; and

(b) if so, the result thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The question is still under the consideration of the re-constituted Law Commission.

(b) Does not arise.

### Civilian Employees in Border Areas

\*976. { **Sardar Iqbal Singh:**  
**Shri Ram Krishan Gupta:**  
**Shri Bhakt Darshan:**

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1426 on the 10th April, 1961 and state the nature of decision taken on the question of granting certain facilities and allowances to the civilian employees employed in border areas?

**The Deputy Minister of Defence (Shri Raghuramaiah):** The matter is still under consideration.

### Screening of Students Going Abroad

\*977. { **Shri D. C. Sharma:**  
**Shri Ram Krishan Gupta:**  
**Sardar Iqbal Singh:**  
**Shri A. M. Tariq:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1504 on the 13th

April, 1961 and state at what stage is the proposal to set up a Committee comprising of representatives of the Ministry of Education, the University Grants Commission and the Universities for screening students desirous of going abroad for studies?

**The Minister of Education (Dr. K. L. Shrimali):** After due consideration, it has been decided to drop the proposal, since the existing procedure of screening students' applications by the Universities, and the safeguards, recently reviewed and revised, with regard to foreign exchange releases and issue of passports, are considered adequate and do not warrant any further screening of such students.

विज्ञान मंदिर

\*९७८. { श्री भक्त दर्शन :  
श्री क० भ० मासवीर्य :  
श्री जूनी लाल :

क्या बैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री २४ नवम्बर, १९६० के प्रस्तावित प्रश्न संख्या ६९७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि नये स्थानों पर विज्ञान मंदिर स्थापित करने के कार्य में अब तक और क्या प्रगति हुई है ?

बैज्ञानिक अनुसंधान और सांस्कृतिक कार्य उपमंत्री (श्री क० भ० मासवीर्य) : जूनी गई तीन जगहों में मे प्रान्ध प्रदेश के कोडूर में एक विज्ञान मंदिर खोला जा चुका है। उन छः प्रस्तावों में मे जिन पर विचार हो रहा था, दो मंजूर हो गये हैं, दो पर अभी भी विचार हो रहा है और बाकी के दो छोड़ दिये गये हैं।

दिल्ली छावनी में प्रसंगिक क्षेत्रों का विस्तार

\*९७९. श्री प्रकाशवीर शास्त्री : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली छावनी बोर्ड ने १९५४ में और फिर १९६१ में यह प्रस्ताव पारित किया था कि छावनी में प्रसंगिक